

Government's attention has been drawn to the report in question. While no specific survey is being conducted amongst the general population residing in the vicinity of Nuclear Power Plants, there is no indication of increase in the incidence of cancer or leukaemia among the workers of the Nuclear Power Plants and their family members residing in and around the Nuclear Power Plants of the Country, who are constantly monitored under the Health Service scheme of the Department of Atomic Energy.

Review of decision regarding national test range in Baliapal, Orissa

1381. PROF. MADHU DANDAVATE : Will the Minister of DEFENCE be pleased to state :

(a) whether after the announcement in the House during the Monsoon Session in 1986 by Government that the site of the National Test Range Project in the Baliapal-Bhogra in the Balasore district of Orissa will not be changed, there has been a grave discontent, among the agriculturists and fishermen in Baliapal and Bhogra; and

(b) if so, in view of a strong public opinion against the location of the site in Baliapal-Bhogra, whether Government propose to review their earlier decision ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) After the announcement of resettlement and rehabilitation schemes in the Lok Sabha on 6 Aug. 86, Orissa Government has published a booklet giving the details of the project and of the resettlement/rehabilitation schemes. This has been distributed widely. Adequate publicity has been given to facts that in addition to adequate compensation for land and assets, all displaced families, would be resettled in model villages and one person from each displaced family would be offered job opportunity in various schemes being set up for this purpose. This has removed the apprehension of the people to a large extent.

(b) No, Sir. As Baliapal/Bhogra region is the only suitable site in the country for

setting up National Range, the project will not be shifted to any other site. The Central and Orissa State Governments are taking necessary steps to implement the schemes and to see that the displaced families are looked after well and rehabilitated properly.

Supply of technology information to entrepreneurs

1382. DR. G. VIJAYA RAMA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Council of Scientific and Industrial Research and Directorate General of Technical Development propose to provide computerised information to entrepreneurs, both Indian and Foreign on a gratis basis as reported in the Times of India, dated 10 October, 1986; and

(b) whether Government also propose to organise similar service for R & D information discoveries and patents etc., developed by ICAR/ICMR/DSIR/AEC and other public sector, semi-Government and Government organisations and make R & D effort of Science and Technology institutes needbased and fruitful ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) The Technology Policy Implementation Committee (TPIC), set up by the Government, has recommended establishment of an Industrial Technology Data Bank (ITDB) to provide technological information to entrepreneurs on a commercial basis. Government is considering the provision of such information through a computerised system.

(b) No, Sir.

Air pollution in Delhi

1383. SHRI BHARAT KUMAR
ODEDRA :
SHRI BALASAHEB VIKHE
PATIL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether there is too much pollution in Delhi due to smoke emitted by buses, auto-rickshaws and thermal power stations; and

(b) if so, steps to check air pollution in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) :

(a) Smoke levels are high in certain pockets of Delhi due to emissions from vehicular exhausts and industries including thermal power plants;

(b) Steps taken to check air pollution in Delhi include the following :

—air pollution control areas have been notified;

—industries have been directed to comply with the prescribed emission standards;

—thermal power plants have been asked to instal high efficiency electrostatic precipitators;

—emission standards for vehicular exhausts have been evolved; and

—The Delhi Administration has been advised to enforce the standards under the Motor Vehicles Act.

Factors responsible for Venus Circus tragedy

1384. SHRI RAM SINGH YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the main tent of Venus Circus caught fire on October 15, 1986 at Parade Grounds Delhi;

(b) whether five persons died and more

than fifteen persons were injured in the accident; and

(c) the causes of fire and how much compensation was paid to bereaved families and the injured persons ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The tent fell down due to a storm, 15 persons sustained injuries and four of them expired in the Hospital. Rs. 10, 000/- has been sanctioned to be paid to the next of kin of the deceased persons and Rs. 2, 000/- each to the persons seriously injured.

Strength of constables in Delhi Police

1385. SHRI SYED SHAHABUDDIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of constables in Delhi Police as on April, 1985;

(b) the number of posts of constables which fell vacant during 1985-86;

(c) the number of additional posts created during 1985-86; and

(d) the number of constables recruited during 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) 19018.

(b) 636.

(c) 2560.

(d) 1538.